

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 12476/2016

(Arising out of impugned final judgment and order dated 11/02/2016 in WPN No. 339/2010 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

U. P. POSTAL PRIMARY
COOPERATIVE BANK LTD AND ORS

Petitioner(s)

VERSUS

UNION OF INDIA AND ORS

Respondent(s)

(with appln.(s) for exemption from filing c/c of the impugned judgment and permission to file synopsis and list of dates and interim relief)

Date : 06/05/2016 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE R.K. AGRAWAL

For Petitioner(s) Mr. Dhruv Mehta, Sr. Adv.
Mr. Mukesh Verma, Adv.
Mr. Manindra Dubey, Adv.
Mr. Pawan Kumar Shukla, Adv.
Mr. Yash Pal Dhingra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(Ashwani Thakur)
COURT MASTER

(Tapan Kr. Chakraborty)
COURT MASTER